

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33116/2025 BLAPL/11365/2025	MANAS @ DIPU SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /202 /2022 A.D.J.,NAYAGARH(Nayagarh) ST/0000165/2023
2	D-BLAPL/33132/2025 BLAPL/11366/2025	SUDARSHAN BARADA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 A.D.J.,NAYAGARH(Nayagarh) TR/0000110/2025
3	D-BLAPL/33017/2025 BLAPL/11367/2025	MUKESH PRADHAN @ MUNA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /378 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000119/2025
4	D-BLAPL/33139/2025 BLAPL/11368/2025	ANKUSH BAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH SADAR /282 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000078/2025
5	D-BLAPL/33033/2025 BLAPL/11369/2025	KAILASH GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /117 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000181/2025
6	D-BLAPL/31330/2025 BLAPL/11370/2025	SALYA NAHAK VS STATE OF ODISHA	BHARAT JALLI VS	KABISURYANAGAR /45 /2025 A.D.J.,KODALA(Ganjam) ST/0000085/2025
7	D-BLAPL/32934/2025 BLAPL/11371/2025	TAPAS KUMAR PRADHAN @ LITU VS STATE OF ODISHA	RAJALAXMI BISWAL VS	/ /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000020/2025
8	D-BLAPL/32697/2025 BLAPL/11372/2025	JAHID MOHAMMAD VS STATE OF ODISHA	GANESWAR BEHERA VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000068/2025
9	D-BLAPL/32912/2025 BLAPL/11373/2025	ROHITOSH KUILA @ SONU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	SECTOR-7 /211 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002500/2025
10	D-BLAPL/32588/2025 BLAPL/11374/2025	DAKTAR @ SUSANTA DALEI VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /727 /2025 DISTRICT & SESSIONS JUDGE,KEONJH Spl/0000034/2025
11	D-BLAPL/32916/2025 BLAPL/11375/2025	JANARDAN MAHANANDA @ JANARDAN MAHANANDIA VS STATE OF ODISHA	AMBARISH MISHRA VS	SONEPUR /240 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000081/2025

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12	D-BLAPL/32995/2025 BLAPL/11376/2025	SANATAN BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000253/2025
13	D-BLAPL/33000/2025 BLAPL/11377/2025	DIBAKAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /240 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000238/2025
14	D-BLAPL/32756/2025 BLAPL/11378/2025	TAPAN JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALIAPAL /313 /2023 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000198/2024
15	D-BLAPL/33009/2025 BLAPL/11379/2025	MITHUN PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /430 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000217/2025
16	D-BLAPL/32494/2025 BLAPL/11380/2025	DAITARI MAHAKUD VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /70 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000088/2025
17	D-BLAPL/31172/2025 BLAPL/11381/2025	BIKASH NAIK VS STATE OF ODISHA	BIKRAM RATH VS	DHENKANAL SADAR /706 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001284/2025
18	D-BLAPL/32992/2025 BLAPL/11382/2025	GAGAN @ GAGANA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	CHATRAPUR /602 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001381/2025
19	D-BLAPL/32604/2025 BLAPL/11383/2025	PURNACHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000018/2025
20	D-BLAPL/31563/2025 BLAPL/11384/2025	YASIN KHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NIALI /372 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000131/2025
21	D-BLAPL/33072/2025 BLAPL/11385/2025	KAMPA DORA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /275 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000101/2025
22	D-BLAPL/33171/2025 BLAPL/11386/2025	MIKENDRA DEO VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, KANTABANJI(Balangir 2(A)CC/0000011/2025
23	D-BLAPL/32417/2025	SARAT SAHU @ SARAT CHANDRA MOHANTY	SAMVIT MOHANTY	KODINGA /171 /2025

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	BLAPL/11387/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001276/2025
24	D-BLAPL/33087/2025 BLAPL/11388/2025	BIKRAM SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	LANJIGARH /88 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000169/2025
25	D-BLAPL/32929/2025 BLAPL/11389/2025	PYARI MOHAN NAYAK VS STATE OF ODISHA	ABHAS MOHANTY VS	DAMANJODI /132 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000833/2025
26	D-BLAPL/32931/2025 BLAPL/11390/2025	PYARI MOHAN NAYAK VS STATE OF ODISHA	ABHAS MOHANTY VS	DAMANJODI /129 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000809/2025
27	D-BLAPL/33122/2025 BLAPL/11391/2025	SHAHARUK SHAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /55 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000100/2025
28	D-BLAPL/33096/2025 BLAPL/11392/2025	SPANDAN MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LALBAG /401 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000881/2025
29	D-BLAPL/33121/2025 BLAPL/11393/2025	SATYA NARAYAN SAHOO @ SATYA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /238 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kh TR/0000060/2025
30	D-BLAPL/33102/2025 BLAPL/11394/2025	DIPANKAR HALDAR VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /403 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000496/2024
31	D-BLAPL/32628/2025 BLAPL/11395/2025	SURYAKANTA BARAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /362 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Pur GR/0000432/2025
32	D-BLAPL/33107/2025 BLAPL/11396/2025	SANJAYA KUMAR @ SANJAY VS STATE OF ODISHA	MANGU NANDY VS	NANDAPUR /77 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000086/2025
33	D-BLAPL/32653/2025 BLAPL/11397/2025	KISHAN SINDHRIA @ KISHAN NAG VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000042/2025
34	D-BLAPL/33098/2025 BLAPL/11398/2025	PARUL SINGH VS	MANGU NANDY VS	NANDAPUR /77 /2025 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/33110/2025 BLAPL/11399/2025	STATE OF ODISHA RAMAKANTA NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	TR/0000086/2025 KASHIPUR /129 /2025 J.M.F.C.,KASHIPUR(Rayagada) GR/0000330/2025
36	D-BLAPL/33097/2025 BLAPL/11400/2025	GOUR MANDAL VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /120 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000093/2020
37	D-BLAPL/32003/2025 BLAPL/11401/2025	PRAVA @ PRAVAT SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /72 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000049/2023
38	D-BLAPL/32634/2025 BLAPL/11402/2025	CHANDAN DAS @ CHANDAN KUMAR DAS VS STATE OF ODISHA	HIMANSU SEKHAR PRADHAN VS	NAIKANI-DIHI /113 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000059/2025
39	D-BLAPL/33120/2025 BLAPL/11403/2025	SIMANCHAL JAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /55 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000100/2025
40	D-BLAPL/33005/2025 BLAPL/11404/2025	TUNA SETHI @ LANDI VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	CHAMAKHANDI /372 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000124/2025
41	D-BLAPL/32937/2025 BLAPL/11405/2025	PRATAP KUMAR ROUT VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	EOW,BHUBANESWAR /14 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000017/2025
42	D-BLAPL/32902/2025 BLAPL/11406/2025	DHANURJAY JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000022/2025
43	D-BLAPL/32926/2025 BLAPL/11407/2025	DEBANANDA DEHURY VS STATE OF ODISHA	RAJLAXMI BISWAL VS	//0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000019/2025
44	D-BLAPL/32859/2025 BLAPL/11408/2025	LEO @ TAPAN @ SUMAN @ SARBESWAR NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMARA PS /87 /2024 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000162/2025
45	D-CMAPL/37266/2025 CMAPL/318/2025	KANAKALATA RATH VS STATE OF ODISHA	ADV VS	// (//

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46	D-CMAPL/44449/2025 CMAPL/319/2025	RANJU SWAIN VS ODISHA STATE HOUSING BOARD, BBSR	SRIKAR KUMAR RATH VS	// () //
47	D-CMP/44156/2025 CMP/1734/2025	BHIMSEN SAHOO VS NARAYAN SAHOO	SUSHANTA KUMAR JOSHI VS	// CIVIL JUDGE (JD),RAIRAKHOL,(Sambalpur) CS/0000043/2016
48	D-CMP/44549/2025 CMP/1735/2025	GIRIDHARI PRADHAN VS RANKANATH BHUYAN	UMA CHARAN MISHRA VS	// 1ST A.D.J., PURI(Puri) Fao/0000050/2025
49	D-CMP/44372/2025 CMP/1736/2025	BHARATI MOHANTY VS UMAKANTA SWAIN	SOUGAT DASH VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR Fao/0000027/2024
50	D-CMP/42641/2025 CMP/1737/2025	SWAPNARANI JAMES VS ABANTI KUMARI MOHAPATRA	SUBHRANSU BHUSAN MOHANTY VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0001260/2016
51	D-CMP/44103/2025 CMP/1738/2025	KHIRASINDHU BHOI VS BHUBANESWAR BHOI	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SR.DIV) BIRMAHARAJPUR CS/0000027/2011
52	D-CMP/43645/2025 CMP/1739/2025	HULAS @ ULLAS SAHOO VS SUDHAKAR MAHAPATRA	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) EC/0000001/2009
53	D-CMP/43941/2025 CMP/1740/2025	KUNI NAYAK VS RAKESH KUMAR ROUT	TRILOCHAN PANIGRAHI VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000429/2023
54	D-CMP/44764/2025 CMP/1741/2025	SONALI PRIYADARSHINI VS ROJALI PRIYADARSHINI	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000766/2023
55	D-CONTC/43295/2025 CONTC/5155/2025	DILIP GOUD @ DILIP GOUD VS MAGHABAN BAG,TAHASILDAR,UMERKOTE,NABARANGPUR	ADV. VS	// () //
56	D-CONTC/43498/2025 CONTC/5156/2025	SIBABRATA NAYAK VS BIRENDRA KORKARA,DIRECTOR SECONDARY EDUCATION,ODISHA	ADV. VS	// () //
57	D-CONTC/43819/2025	DEBENDRA KUMAR NAYAK	ADV.	//

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	CONTC/5157/2025	VS SWATI MISHRA,OAS	VS	0 //
58	D-CONTC/43822/2025 CONTC/5158/2025	SANTA KUMBHAR VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
59	D-CONTC/43824/2025 CONTC/5159/2025	RAMESH CHANDRA SAHOO VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
60	D-CONTC/43827/2025 CONTC/5160/2025	SANTOSH KUMAR DORA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
61	D-CONTC/43828/2025 CONTC/5161/2025	GANDHARBA PRADHAN VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
62	D-CONTC/43830/2025 CONTC/5162/2025	RANJU GOUDA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
63	D-CONTC/43838/2025 CONTC/5163/2025	MANDO SUNA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
64	D-CONTC/43931/2025 CONTC/5164/2025	GANGADHAR SAHOO VS NIBEDITA PANI,DIST. EDUCATION OFFICER, JAJPUR	ADV. VS	// 0 //
65	D-CONTC/43997/2025 CONTC/5165/2025	MANOJ KUMAR DEEP VS BIRENDRA KORKORA,DIRECTOR SECONDARY EDUCATION,BBSR	ADV. VS	// 0 //
66	D-CONTC/44003/2025 CONTC/5166/2025	MINATI SABAT VS SUSHIL KUMAR PATRO, BRANCH MANAGER, PUNJAB NATIONAL BANK	PRABHAT KUMAR DASH VS	// 0 //
67	D-CONTC/44064/2025 CONTC/5167/2025	BALAKRUSHNA BEHERA VS DR. B.K.MOHAPATRA CDM AND PUBLIC HEALTH OFFICER	ADV. VS	// 0 //
68	D-CONTC/43984/2025 CONTC/5168/2025	PRAMOD KUMAR BHOI VS	ADV. VS	// 0

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		DEORANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,REVENUE AND D.M DEPT,ODISHA		//
69	D-CONTC/44079/2025	SIBA PRASAD RAY	ADV.	//
	CONTC/5169/2025	VS	VS	0
		S.N.GIRISH,IAS		//
70	D-CONTC/44080/2025	RAMESH CHANDRA NAYAK	ADV.	//
	CONTC/5170/2025	VS	VS	0
		S.N.GIRISH,IAS		//
71	D-CONTC/43987/2025	GAGAN BIHARI LENKA	ADV.	//
	CONTC/5171/2025	VS	VS	0
		ARJUNA PRADHAN,TAHASILDAR,BHAPUR,NAYAGARH		//
72	D-CONTC/43995/2025	BHOSAGAR NANDA	ADV.	//
	CONTC/5172/2025	VS	VS	0
		BIRENDRA KORKORA,DIRECTOR SECONDARY EDUCATION,ODISHA		//
73	D-CONTC/44175/2025	AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CUTTACK	ADV.	//
	CONTC/5173/2025	VS	VS	0
		PRASANNA KUMAR MOHANTY,SUB-REGISTERING OFFICER		//
74	D-CONTC/44220/2025	SWAMI SADANANDA SARASWATI	ADV.	//
	CONTC/5174/2025	VS	VS	0
		BIRENDRA KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA, BHUBANESWAR		//
75	D-CONTC/44223/2025	MANOJ KUMAR JENA	GOKULANANDA PADHI	//
	CONTC/5175/2025	VS	VS	0
		DR. N.TIRUMALA NAIK, COMMISSIONER- CUM-SECRETARY		//
76	D-CONTC/40836/2025	RATANA GIRI	ADV.	//
	CONTC/5176/2025	VS	VS	0
		DASARATHI NAG,REGIONAL DIRECTOR,EPFO,ODISHA		//
77	D-CONTC/42347/2025	JAGANNATH SAHOO	ADV.	//
	CONTC/5177/2025	VS	VS	0
		SHALINI PANDIT,IAS		//
78	D-CONTC/42749/2025	BISHNU PRASAD MISHRA	DIPANWITA NAYAK	//
	CONTC/5178/2025	VS	VS	0
		ANU GARG, IAS		//
79	D-CONTC/42935/2025	SUMAN BARIK	ADV.	//
	CONTC/5179/2025	VS	VS	0
		USHA PADHEE,IAS		//

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80	D-CONTC/43318/2025 CONTC/5180/2025	CH.GOURIPRAVA PATNAIK VS VISHAL DEV,ADDL. CHIEF SECY., ENERGY DEPT.,ODISHA	ADV. VS	// 0 //
81	D-CONTC/44234/2025 CONTC/5181/2025	SABITA NAYAK VS DR.SUSANTA KUMAR NAYAK,CDMO,GANJAM	ADV. VS	// 0 //
82	D-CONTC/44226/2025 CONTC/5182/2025	BHASKAR CHANDRA GARNAIK VS N.B.S. RAJPUT,IAS	ADV. VS	// 0 //
83	D-CONTC/44227/2025 CONTC/5183/2025	BIJAY KUMAR NAYAK VS N.B.S. RAJPUT, IAS	ADV. VS	// 0 //
84	D-CONTC/44241/2025 CONTC/5184/2025	KANANBALA SWAIN VS DR.SUSANTA KUMAR NAYAK,CDMO,GANJAM	ADV. VS	// 0 //
85	D-CONTC/44254/2025 CONTC/5185/2025	DIPTI REKHA PATRA VS DR.SUSANTA KUMAR NAYAK,CDMO,GANJAM	ADV. VS	// 0 //
86	D-CONTC/44258/2025 CONTC/5186/2025	SAGARIKA NAIK VS DR.SUSANTA KUMAR NAYAK,CDMO,GANJAM	ADV. VS	// 0 //
87	D-CONTC/44330/2025 CONTC/5187/2025	DILLIP KUMAR MAHANTA VS B.PARAMESWARAN,IAS	SUBHADUTTA ROUTRAY VS	// 0 //
88	D-CONTC/38252/2025 CONTC/5188/2025	AJAY AGARWAL VS MADAN MOHAN DASH	TARUN KUMAR MISHRA VS	// 0 //
89	D-CONTC/40377/2025 CONTC/5189/2025	B.KRISHNA PATRA VS ANANYA DAS,IAS	ADV. VS	// 0 //
90	D-CONTC/40380/2025 CONTC/5190/2025	SANYASI BARIK VS ANANYA DAS,IAS	ADV. VS	// 0 //
91	D-CONTC/42944/2025	DUSMANTA KUMAR MAHANTA	ADYASIDHI MISHRA	//

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	CONTC/5191/2025	VS Y.B.KHURANIA,IPS	VS	0 //
92	D-CONTC/43272/2025 CONTC/5192/2025	KRUSHNA CHANDRA KARALI VS PRATIBHA DORA,REGISTRAR, OUAT,BBSR	ADV VS	// 0 //
93	D-CONTC/43374/2025 CONTC/5193/2025	SANATAN DHAL VS USHA PADHI,IAS	SUKANTA KUMAR MISHRA VS	// 0 //
94	D-CONTC/43527/2025 CONTC/5194/2025	SURA NAIK VS SONAMIKA RAY,DIST EDUCATION OFFICER,KHURDA	ADV. VS	// 0 //
95	D-CONTC/44146/2025 CONTC/5195/2025	SABITA CHHATRIA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
96	D-CONTC/44166/2025 CONTC/5196/2025	KUMUD BIHARI BEDBAK VS SHANTANU KUMAR PADHIHARI, BLOCK EDUCATION OFFICER MURIBAHAL	PRASANTA KUMAR JOSHI VS	// 0 //
97	D-CONTC/44261/2025 CONTC/5197/2025	DR. MANORANJAN PANDA VS ASWATHY S, IAS	ADV VS	// 0 //
98	D-CONTC/44303/2025 CONTC/5198/2025	BIDYUTPRAVA DAS VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
99	D-CONTC/44314/2025 CONTC/5199/2025	TRILOCHAN MOHANTY VS SUSANTA KUMAR DASH,IAS	ADV. VS	// 0 //
100	D-CONTC/44326/2025 CONTC/5200/2025	SWATIPRABHA MOHAPATRO VS B.PARAMESWARAN,IAS	SUBHADUTTA ROUSTRAY VS	// 0 //
101	D-CONTC/44425/2025 CONTC/5201/2025	BHANU LENKA VS ANU GARG,DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. GOVT. OF ODISHA, W.R DEPT.	ADV VS	// 0 //
102	D-CRLA/25960/2025 CRLA/1221/2025	SAGAR MALIK VS	REBATI LATA PANDA VS	NAIKANI-DIHI /124 /2018 A.D.J.,BHADRAK(Bhadrak)

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103	D-CRLA/33035/2025 CRLA/1222/2025	STATE OF ODISHA UANSU HARPAL@UANSHU HARIPAL VS	JAGABANDHU SAHU VS	ST/0000085/2019 TITILAGARH /180 /2023 SPECIAL JUDGE (POCSO), BALANGIR(B
104	D-CRLA/32585/2025 CRLA/1223/2025	STATE OF ODISHA GUJURA@DILLIP SETHY VS	RAMAKANTA PRADHAN VS	Spl/0000050/2023 AUL /552 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
105	D-CRLA/32746/2025 CRLA/1224/2025	STATE OF ODISHA ASHOK KUMAR SAHOO VS	SATYA RANJAN MULIA VS	Spl/0000056/2023 SONEPUR /116 /2014 A.D.J.,SONEPUR(Sonepur)
106	D-CRLA/33052/2025 CRLA/1225/2025	STATE OF ODISHA BHAGAT PUJARI VS	SANGRAM KESHARI ROUT VS	SC/0000008/2015 MAIDALPUR /25 /2025 DISTRICT AND SESSIONS JUDGE,NAW
107	D-CRLA/33281/2025 CRLA/1226/2025	STATE OF ODISHA ARJUN@RAGHUNATH BURUDI VS	AMIT KUMAR SAHU VS	CT/0000026/2025 POTTANGI /110 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
108	D-CRLA/32896/2025 CRLA/1227/2025	STATE OF ODISHA PAPU@PIMPUDI@SURESH BEHERA VS	CHITTA RANJAN PATTNAIK VS	TR/0000115/2025 DHENKANAL SADAR /167 /2020 A.D.J.,DHENKANAL(Dhenkanal)
109	D-CRLMC/33018/2025 CRLMC/4489/2025	STATE OF ODISHA PRADEEP PALIA VS	BIKASH KARNA VS	CT/0000033/2020 MANAMUNDA /29 /2015 ADDL.SESSION JUDGE CUM SPL.JUDGE
110	D-CRLMC/33019/2025 CRLMC/4490/2025	STATE OF ODISHA KUSEL @ KUSALESWAR MEHER VS	BIKASH KARNA VS	Spl/0000033/2016 KANTAMAL /70 /2018 ADDL.SESSION JUDGE CUM SPL.JUDGE
111	D-CRLMC/32280/2025 CRLMC/4491/2025	STATE OF ODISHA RASABIHARI MOHANTY VS	HRUDANANDA TRIPATHY VS	Spl/0000060/2018 CUTTACK VIGILANCE /56 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack)
112	D-CRLMC/33125/2025 CRLMC/4492/2025	STATE OF ODISHA KALU NAYAK VS	AMITAV TRIPATHY VS	TR/0000056/2015 FATEGARH /282 /2025 J.M.F.C.,BHAPUR(Nayagarh)
113	D-CRLMC/32510/2025 CRLMC/4493/2025	STATE OF ODISHA KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	GR/0000271/2025 BAGDIA /24 /2023 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000175/2023

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114	D-CRLMC/32716/2025 CRLMC/4494/2025	UMAKANTA BEHERA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /115 /2020 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000061/2025
115	D-CRLMC/32068/2025 CRLMC/4495/2025	SRIKANTA GARNAYAK @ SRIKANTA GADNAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /119 /2025 J.M.F.C,REAMAL(Debagarh) CT/0000245/2025
116	D-CRLMC/32918/2025 CRLMC/4496/2025	RAGHURAJ SAHU@RAGHUNATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADABAZAR /178 /2021 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP Spl/0000042/2021
117	D-CRLMC/32674/2025 CRLMC/4497/2025	BIJAY PRAKASH MINZ VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	RAJGANGPUR /517 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000914/2024
118	D-CRLMC/33084/2025 CRLMC/4498/2025	PARESH CHANDRA BIHARI@PRAMISH CHANDRA BIHARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /183 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000120/2024
119	D-CRLMC/32770/2025 CRLMC/4499/2025	PRAMOD @ RAHUL @ GOBORDHAN GARADA VS STATE OF ODISHA	P.V.S.NANAJI ACHARY VS	KORAPUT SADAR /74 /2018 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000025/2018
120	D-CRLMC/25972/2025 CRLMC/4500/2025	RAMA CHANDRA DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /289 /2016 J.M.F.C,JALESWAR(Baleshwar) CT/0000567/2016
121	D-CRLMC/33104/2025 CRLMC/4501/2025	SATYABRATA NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDAKA P.S. /97 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000162/2025
122	D-CRLMC/30922/2025 CRLMC/4502/2025	SAPPO @ SAYED IMRAN ALLI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA SADAR /33 /2016 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000083/2018
123	D-CRLMC/33142/2025 CRLMC/4503/2025	PRASANTA KUMAR SETHI @ PRASANTA SETHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /287 /2007 J.M.F.C,BUGUDA(Ganjam) GR/0000705/2007
124	D-CRLMC/33039/2025 CRLMC/4504/2025	TRIPATI SATAPATHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KODALA /6 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000023/2022
125	D-CRLMC/33154/2025	SOMANATHA BARIK @ SOMNATH BARIK	DEVASHIS PANDA	KHURDA SADAR /83 /2024

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	CRLMC/4505/2025	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE(W.C.),KHURDA GR/0000292/2024
126	D-CRLMC/33056/2025 CRLMC/4506/2025	KRUSHNA CHANDRA PATRA VS ANIL KUMAR MUDULI	BAURI BANDHU CHAMPATIRAY VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0005376/2023
127	D-CRLMC/33266/2025 CRLMC/4507/2025	NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAGIRI P.S. /12 /2020 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000060/2020
128	D-CRLMC/33117/2025 CRLMC/4508/2025	LAXMI NARAYAN SAHOO VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /16 /2020 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000188/2020
129	D-CRLMC/33151/2025 CRLMC/4509/2025	ARJUN PANSARI @ ARJUN KANSARI VS STATE OF ODISHA	DEVASHIS PANDA VS	SONEPUR /254 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000212/2025
130	D-CRLMC/33134/2025 CRLMC/4510/2025	SK. MESIRUDDIN @ RAJA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /361 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000690/2025
131	D-CRLMC/33181/2025 CRLMC/4511/2025	ARJUN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA GRPS /88 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000039/2025
132	D-CRLMC/33455/2025 CRLMC/4512/2025	MINATIRANI MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINGHADWAR PS /12 /2020 J.M.F.C.,PURI(Puri) GR/0000287/2020
133	D-CRLMC/33183/2025 CRLMC/4513/2025	PRATAP CHANDRA MOHAPATRA@PRADEEP MOHAPATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BRAHMAGIRI /146 /1993 GRAM NYAYALAYA,BRAHMAGIRI(Pur GR/0001022/1993
134	D-CRLMC/33193/2025 CRLMC/4514/2025	DEBRAJ MATIARY @ DEBARAJ MATIARI @ DEBA MATIARY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAKTIDEUL /133 /2022 ADDL.SESSIONS JUDGE CUM SPL JUDC Spl/0000013/2022
135	D-CRLMC/33201/2025 CRLMC/4515/2025	BIJAYA SAHOO @ BIJAYA KUMAR SAHOO @ BIJAY KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /172 /2016 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000293/2016
136	D-CRLMC/32947/2025 CRLMC/4516/2025	DIPANKAR MANDAL VS	RAKESH KUMAR DAS VS	MALKANGIRI /513 /2025 S.D.J.M.,MALKANGIRI(Malkangiri)

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137	D-CRLMC/31204/2025 CRLMC/4517/2025	STATE OF ODISHA MIRAN GARNAIK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	GR/0000633/2025 MOTANGA /170 /2024 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000218/2024
138	D-CRLMC/31508/2025 CRLMC/4518/2025	TIKERAM CHHATRIA VS MONALISHA BAG	AKASH KUMAR PATTAJOSHI VS	//0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CMC/0000020/2018
139	D-CRLMC/33200/2025 CRLMC/4519/2025	DUKHIRAM JENA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JODA /18 /2017 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000234/2022
140	D-CRLMC/33457/2025 CRLMC/4520/2025	A.CHANDRA SEKHAR@CHINU VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /25 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2025
141	D-CRLMC/33453/2025 CRLMC/4521/2025	PM SHRI KENDRIYA VIDYALAYA, NAYAGARH VS SUB-COLLECTOR AND SUB-DIVISIONAL MAGISTRATE, NAYAGARH	LALIT KUMAR MAHARANA VS	//0 S.D.M.,NAYAGARH(Nayagarh) CRMC/0000194/2025
142	D-CRLMP/33041/2025 CRLMP/1418/2025	BHAGWAT PRASAD KAWTIA VS STATE OF ODISHA	SOMA PATNAIK VS	// () //
143	D-CRLMP/32914/2025 CRLMP/1419/2025	NAMITA MAHARANA VS STATE OF ODISHA	BIDYADHAR MANSING VS	//0 () //
144	D-CRLMP/33095/2025 CRLMP/1420/2025	AMIT KUMAR PASAYAT VS STATE OF ODISHA	BAIJUNATH PRASAD VS	BARGARH /540 /2025 () //
145	D-CRLMP/33128/2025 CRLMP/1421/2025	MINAKETAN MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KENDRAPARA SADAR /155 /2025 () //
146	D-CRLMP/33195/2025 CRLMP/1422/2025	RAMA KRUSHNA SAHU VS JYOTHSNA SAHU	AMITAV TRIPATHY VS	//0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000153/2022
147	D-CRLMP/33077/2025 CRLMP/1423/2025	RAKESH RAUTARAY @ RAKESH ROUTRAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NIRAKARPUR /234 /2024 () //

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148	D-CRLMP/33040/2025 CRLMP/1424/2025	MANORANJAN PARIDA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	//0 () //
149	D-CRLMP/33069/2025 CRLMP/1425/2025	KHIROD PRADHAN @ KHIROD PATTANAİK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 J.M.F.C,TANGI(Khordha) ICC/000026/2024
150	D-CRLMP/33030/2025 CRLMP/1426/2025	ANUSUYA BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KAMAKHYANAGAR /325 /2025 () //
151	D-CRLREV/30424/2025 CRLREV/834/2025	INFORMANT VS STATE OF ODISHA	RASHMIKANTA MAHALİK VS	JODA /275 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000404/2022
152	D-CRLREV/32919/2025 CRLREV/835/2025	PAWAN KUMAR AGRAWALA VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /94 /2011 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/000079/2011
153	D-CRLREV/32271/2025 CRLREV/836/2025	GOPAL GUPTA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BADAGODA P.S. /92 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000145/2023
154	D-CRLREV/32968/2025 CRLREV/837/2025	SITESH KUMAR BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARAMBA /182 /2025 J.M.F.C.,BARAMBA(Cuttack) CMC/0000058/2025
155	D-EXP/41222/2025 EXP/38/2025	BASANTI PRADHAN VS SALINI PANDIT, SECRETARY TO GOVT.SCHOOL AND MASS EDUCATION DEPARTMENT	MANAS PATI VS	// () //
156	D-FAO/41613/2025 FAO/470/2025	DR. SATYANARAYAN SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000518/2014
157	D-FAO/43186/2025 FAO/471/2025	ORIENTAL INSURANCE CO. LTD.,KHURDA VS PURNANANDA SWAIN	NIBEDITA MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000320/2015
158	D-MACA/35011/2025 MACA/1159/2025	PUSPALATA BEHERA VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000078/2023
159	D-MACA/35006/2025	PRAVAKAR SAHU	KAPILA CHARAN NAYAK	//

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	MACA/1160/2025	VS PRASANTA KUMAR NAYAK	VS	3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000080/2021
160	D-MACA/39273/2025 MACA/1161/2025	ARATA MAHARANA VS SAKUNTALA MAHARANA	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack)
161	D-MACA/40328/2025 MACA/1162/2025	KUNDALATA DEI @ MALLICK VS OLA FLEET TECHNOLOGIES PVT. LTD.,KHORDHA	KAPILA CHARAN NAYAK VS	MIS.CASE/0000107/2011 // 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000275/2020
162	D-MACA/44114/2025 MACA/1163/2025	SAMPANI RAIKA VS TELA RAIKA	RAMESH CHANDRA PRADHAN VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000185/2021
163	D-MACA/44116/2025 MACA/1164/2025	NANDA KISHORE DUBEY VS SHAKTI KUMAR	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000580/2007
164	D-MACA/44280/2025 MACA/1165/2025	SHWETAPADMA NANDA VS DILLIP KUMAR PRADHAN	KISHORE KUMAR JENA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000110/2020
165	D-MACA/43998/2025 MACA/1166/2025	AISURYA BAL@AISWARYA BAL VS PRATAP BISWAL	BISWAJIT MOHANTY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000948/2017
166	D-MACA/43589/2025 MACA/1167/2025	CHANCHALA BODRA VS ASHOK KUMAR BARIK	KULDEEP MOHANTY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000224/2022
167	D-MATA/43731/2025 MATA/410/2025	BIJAYA NAYAK VS CHANDRAKANTI NAYAK	SARAT CHANDRA MEKAP VS	// JUDGE FAMILY COURT,KHURDA(Khordha CP/0000215/2023
168	D-MATA/43533/2025 MATA/411/2025	ANIRUDHA PATRA VS SOUMYA DAS	PRANAYA SWAIN VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CMA/0000006/2024
169	D-MATA/44391/2025 MATA/412/2025	SMRUTI RANJAN NAYAK VS PADMINI KUMARI PANIGRAHI	RUCHI RAJGARHIA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000472/2022
170	D-MATA/40158/2025 MATA/413/2025	PRATAP KUMAR PAIKARAY VS	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT-II,BHUBANESW

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171	D-MATA/44182/2025 MATA/414/2025	SWAPNA @ KALYANI BARAL HADUBANDHU SAHU VS SRILATA SAHU	TANMAY MISHRA VS	CP/0000537/2017 // JUDGE FAMILY COURT,GANJAM(Ganja CP/0000069/2019
172	D-RPFAM/43553/2025 RPFAM/334/2025	GOPINATH SAHU VS PRATIMA PRADHAN	TUSAR KUMAR MISHRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000030/2024
173	D-RPFAM/44000/2025 RPFAM/335/2025	KRUSHNA CHANDRA DASH VS SUBHASHREE DASH	BIPLAB KUMAR DASH VS	// JUDGE,FAMILY COURT,JAGATSINGPU Crp/0000058/2023
174	D-RPFAM/42934/2025 RPFAM/336/2025	HARI KRUSHNA MAHANTY VS RANJITA CHOUDHURY	SUJATA JENA VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000360/2017
175	D-RSA/37028/2025 RSA/543/2025	SULOCHANA HAZARI VS BASANTA KUMAR DORA	BIJAY KUMAR BEHERA VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000014/2023
176	D-RSA/41469/2025 RSA/544/2025	SATCHIKANTA PANDA VS PUSPALATA DASH	AJIT CH MOHAPATRA VS	// PRESIDING OFFICER, DESIGNATED CO RFA/0000048/2002
177	D-RVWPET/42915/2025 RVWPET/243/2025	M/S. DEVI KRUPA SOFT DRINKS,GANJAM VS M/S. JOGESWAR BEVERAGES,	AVIJIT PAL VS	//) //
178	D-RVWPET/41819/2025 RVWPET/244/2025	PRAFULA KUMAR SAHU VS THE SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY,BHUBANESWR	SIDDHANT SARANGI VS	//) //
179	D-TRP(C)/44299/2025 TRP(C)/379/2025	PURNIMA MAHARANA VS SUDHANSU SEKHAR SAHOO	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000142/2025
180	D-WA/43688/2025 WA/1712/2025	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	//) //
181	D-WA/43804/2025 WA/1713/2025	CHITTARANJAN BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	//) //

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182	D-WA/44129/2025 WA/1714/2025	STATE OF ODISHA VS RANJAN KUMAR SAMAL	SASWAT DAS,A.G.A VS	// 0 //
183	D-WP(C)/44199/2025 WP(C)/30796/2025	HEMANTA KUMAR NAYAK VS R.T.O.KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
184	D-WP(C)/44203/2025 WP(C)/30797/2025	HEMANTA KUMAR NAYAK VS R.T.O., CHANDIKHOLE	KHIROD CHANDRA MAJHI VS	// 0 //
185	D-WP(C)/44233/2025 WP(C)/30798/2025	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
186	D-WP(C)/38600/2025 WP(C)/30799/2025	K.SINGHPUR BLOCK LEVEL MISSION SHAKTI FEDERATION, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
187	D-WP(C)/44353/2025 WP(C)/30800/2025	RABINDRA KUMAR PATRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
188	D-WP(C)/39008/2025 WP(C)/30801/2025	M/S. S.I.S INDAI LTD., CUTTACK VS REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY, KHORDHA	SANJAT DAS VS	// 0 //
189	D-WP(C)/43001/2025 WP(C)/30802/2025	PURNALATA MISHRA VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
190	D-WP(C)/44090/2025 WP(C)/30803/2025	M/S D.K. ENGINEERING AND CONSTRUCTION, BOLANGIR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
191	D-WP(C)/43777/2025 WP(C)/30804/2025	BIMALA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
192	D-WP(C)/43584/2025 WP(C)/30805/2025	UDAYBHANU NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
193	D-WP(C)/41660/2025	SATEESH KUMAR PRADHAN	SIVA SANKAR CHAINI	//

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	WP(C)/30806/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/43785/2025 WP(C)/30807/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
195	D-WP(C)/42095/2025 WP(C)/30808/2025	MANAS RANJAN PATTNAIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
196	D-WP(C)/43802/2025 WP(C)/30809/2025	PRADIP KUMAR PATEL VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
197	D-WP(C)/43760/2025 WP(C)/30810/2025	GADADHAR DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
198	D-WP(C)/42379/2025 WP(C)/30811/2025	BAR ASSOCIATION NARLA, KALAHANDI VS THE COLLECTOR, KALAHANDI	GOURA HARIJAN VS	// 0 //
199	D-WP(C)/43939/2025 WP(C)/30812/2025	BINATI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
200	D-WP(C)/43991/2025 WP(C)/30813/2025	ASHUTOSH TRIPATHY VS VICE-CHANCELLOR, BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (BPUT), SUNDARGARH	SANJAY KUMAR DAS VS	// 0 //
201	D-WP(C)/44026/2025 WP(C)/30814/2025	MOHAN SUNDAR MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
202	D-WP(C)/44077/2025 WP(C)/30815/2025	BILWAMANGAL SATAPATHY VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
203	D-WP(C)/37509/2025 WP(C)/30816/2025	BALIAPAL GPLF, BALIAPAL BLOCK, BALASORE VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
204	D-WP(C)/42474/2025 WP(C)/30817/2025	BIJAYANANDA DASH VS	DOLAGOBINDA MOHAPATRA VS	// 0

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205	D-WP(C)/42632/2025 WP(C)/30818/2025	STATE OF ODISHA MURALIDHAR PANDA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //
206	D-WP(C)/43455/2025 WP(C)/30819/2025	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
207	D-WP(C)/44196/2025 WP(C)/30820/2025	RAJKISHORA ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
208	D-WP(C)/44208/2025 WP(C)/30821/2025	ALOK KUMAR SISHU VS R.T.O., JAGATSINGHPUR	KHIROD CHANDRA MAJHI VS	// 0 //
209	D-WP(C)/44311/2025 WP(C)/30822/2025	SARMISTHA BARIK VS STATE OF ORISSA	RASHMIKANTA MAHALIK VS	// 0 //
210	D-WP(C)/42109/2025 WP(C)/30823/2025	CHITTARANJAN BAIRIGANJAN VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// 0 //
211	D-WP(C)/44098/2025 WP(C)/30824/2025	RATNAKARA MAHANTA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
212	D-WP(C)/44564/2025 WP(C)/30825/2025	M/S. HAWA TRADERS, KENDRAPARA VS THE UNION OF INDIA	SASWAT KUMAR SETHI VS	// 0 //
213	D-WP(C)/43657/2025 WP(C)/30826/2025	BHAMARA BARA SETH VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
214	D-WP(C)/43658/2025 WP(C)/30827/2025	ISWAR CHANDRA PALIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
215	D-WP(C)/44094/2025 WP(C)/30828/2025	MURALIDHAR BEHERA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //

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216	D-WP(C)/44193/2025 WP(C)/30829/2025	JAGANNATH PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
217	D-WP(C)/44211/2025 WP(C)/30830/2025	SAHABANI MAJHI @ NAYAK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //
218	D-WP(C)/42161/2025 WP(C)/30831/2025	AJAYA KUMAR SAHOO VS UNION OF RAILWAY	PRADEEP KUMAR DAS VS	// 0 //
219	D-WP(C)/44240/2025 WP(C)/30832/2025	SURESH CHANDRA DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
220	D-WP(C)/44097/2025 WP(C)/30833/2025	RAMANI RANJAN GARNAYAK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
221	D-WP(C)/43698/2025 WP(C)/30834/2025	SANKAR RANA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
222	D-WP(C)/44252/2025 WP(C)/30835/2025	BIDYADHAR DEHURY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
223	D-WP(C)/44289/2025 WP(C)/30836/2025	TRILOCHAN PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
224	D-WP(C)/44151/2025 WP(C)/30837/2025	BHAGIRATHI MUNDA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
225	D-WP(C)/44052/2025 WP(C)/30838/2025	CHITRALEKHA PATTANAIAK VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	// 0 //
226	D-WP(C)/44325/2025 WP(C)/30839/2025	DR. PRAVASH KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
227	D-WP(C)/43718/2025	AJAYA SAHU	DR.NIRANJAN SWAIN	//

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	WP(C)/30840/2025	VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	VS	0 //
228	D-WP(C)/44154/2025 WP(C)/30841/2025	LAXMAN KUMAR MAJHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
229	D-WP(C)/44070/2025 WP(C)/30842/2025	ARATI PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
230	D-WP(C)/43707/2025 WP(C)/30843/2025	BIPLABA BEHERA VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	DR.NIRANJAN SWAIN VS	// 0 //
231	D-WP(C)/44379/2025 WP(C)/30844/2025	AJIT KUMAR DEBTA VS COMMISSIONER CUM SECY, SCHOOL AND MASS EDUCATION, BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
232	D-WP(C)/43641/2025 WP(C)/30845/2025	MURNAL KANTI SATAPATHY VS UNION OF INDIA	ASWINI KUMAR DASH VS	// 0 //
233	D-WP(C)/43843/2025 WP(C)/30846/2025	KISHAN KUMAR MALLIK VS SUB COLLECTOR, KENDRAPARA	BASANTA KUMAR DAS VS	// 0 //
234	D-WP(C)/43929/2025 WP(C)/30847/2025	NANDANANDAN RATH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
235	D-WP(C)/43655/2025 WP(C)/30848/2025	DEBENDRA NARAYAN DASH VS ASST SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
236	D-WP(C)/43706/2025 WP(C)/30849/2025	AMIT KUMAR SAHOO VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
237	D-WP(C)/40677/2025 WP(C)/30850/2025	DWARIKANATH PRAHARAJ VS M/S SBI CARDS AND SERVICES PVT.LTD., NEW DELHI	SAILESH DAS VS	// 0 //
238	D-WP(C)/37492/2025 WP(C)/30851/2025	MAA DHARATRI ANCHALIK MANCHA, BAGIHAPADA, BHEDABAHAL GP, SADAR BLOCK, SUNDARGHATA VS	DR.NIRANJAN SWAIN VS	// 0 //

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239	D-WP(C)/43705/2025 WP(C)/30852/2025	STATE OF ODISHA ANIMI NARESH KUMAR VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// // ()
240	D-WP(C)/43932/2025 WP(C)/30853/2025	UMESH CHANDRA BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// ()
241	D-WP(C)/43702/2025 WP(C)/30854/2025	KALANDI SAHOO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, COMMISSIONERATE OF CT AND GST	SRIMAN ARPIT MOHANTY VS	// ()
242	D-WP(C)/43934/2025 WP(C)/30855/2025	NIRANJAN KAR VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// ()
243	D-WP(C)/43710/2025 WP(C)/30856/2025	GOUDO SUSANTO VS CHAIRMAN ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()
244	D-WP(C)/41004/2025 WP(C)/30857/2025	GOUR CHANDRA PARICHHA VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	RAMESH KUMAR SAHU VS	// ()
245	D-WP(C)/43703/2025 WP(C)/30858/2025	GANAPATI SAHU VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	DR.NIRANJAN SWAIN VS	// ()
246	D-WP(C)/43935/2025 WP(C)/30859/2025	DURGA MADHAB SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// ()
247	D-WP(C)/43711/2025 WP(C)/30860/2025	ANIL KUMAR ROUT VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()
248	D-WP(C)/43781/2025 WP(C)/30861/2025	SAROJ KUMAR SAHOO VS NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	SASWAT KUMAR ACHARYA VS	// ()
249	D-WP(C)/43717/2025 WP(C)/30862/2025	DILLIP KUMAR PATTANAIAK VS EMPLOYEES PROVIDENT FUND ORGANIZATION REGIONAL OFFICER, BBSR	PRONOY MOHANTY VS	// ()

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250	D-WP(C)/44267/2025 WP(C)/30863/2025	SAROJ KUMAR SAHU VS STATE OF ORISSA	SUSANTA KUMAR MISHRA VS	// 0 //
251	D-WP(C)/44385/2025 WP(C)/30864/2025	JAGDISH KUMBHAR VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
252	D-WP(C)/40749/2025 WP(C)/30865/2025	MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD. (T.P. CELL), BBSR VS THE CHAIRMAN PERSON, PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES, KHURDA	ADAM ALI KHAN VS	// 0 //
253	D-WP(C)/43712/2025 WP(C)/30866/2025	PRITAM KUMAR BEHERA VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	DR.NIRANJAN SWAIN VS	// 0 //
254	D-WP(C)/44361/2025 WP(C)/30867/2025	BIBHU PRASAD BEURA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
255	D-WP(C)/43713/2025 WP(C)/30868/2025	KALANDI SAHOO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA	SRIMAN ARPIT MOHANTY VS	// 0 //
256	D-WP(C)/43851/2025 WP(C)/30869/2025	UDAYA SANKAR DAS VS CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	PRAVAT KUMAR NAYAK VS	// 0 //
257	D-WP(C)/43859/2025 WP(C)/30870/2025	DEBENDRANATH SWAIN VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
258	D-WP(C)/44122/2025 WP(C)/30871/2025	M/S.AYUSHI GALVANO, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	ASIT KUMAR DASH VS	// 0 //
259	D-WP(C)/43720/2025 WP(C)/30872/2025	KUNJA BIHARI MUND VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
260	D-WP(C)/44065/2025 WP(C)/30873/2025	SUMITRA JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
261	D-WP(C)/43883/2025	SUPRAVA MOHANTY @ NAYAK	BRUNDABAN ROUT	//

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	WP(C)/30874/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/44137/2025 WP(C)/30875/2025	M/S. BHARAT ENGINEERING, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
263	D-WP(C)/43729/2025 WP(C)/30876/2025	AKSHYA KUMAR PADHAN @ AKSHAYA PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
264	D-WP(C)/43895/2025 WP(C)/30877/2025	SK.ANJARUDDIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/44366/2025 WP(C)/30878/2025	M/S MAA BHAWANI CONCRETE WORKS VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
266	D-WP(C)/43921/2025 WP(C)/30879/2025	JOGENDRANATH SOREN @ MAJHI VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
267	D-WP(C)/43732/2025 WP(C)/30880/2025	PANCHANAN MEHER VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
268	D-WP(C)/44297/2025 WP(C)/30881/2025	HARILAL AGARWALLA VS STATE OF ODISHA	BHABANI SAMAL VS	// 0 //
269	D-WP(C)/44694/2025 WP(C)/30882/2025	SUDHANSU SEKHAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
270	D-WP(C)/33387/2025 WP(C)/30883/2025	SABITA KUMAR SENAPATI VS STATE OF ODISHA	SUNKURU SUDHAKAR RAO VS	// 0 //
271	D-WP(C)/44704/2025 WP(C)/30884/2025	DILLIP KUMAR AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
272	D-WP(C)/44028/2025 WP(C)/30885/2025	SURENDRA KUMAR SAHOO VS	JAGAMOHAN PATTANAIAK VS	// 0

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273	D-WP(C)/43528/2025 WP(C)/30886/2025	STATE OF ODISHA GEETARANI PADHI @ GITA RANI PADHI VS	KOUSIK ANANDA GURU VS	// // ()
274	D-WP(C)/44663/2025 WP(C)/30887/2025	STATE OF ODISHA CHANDRAMANI BISWAL VS	SASWAT KUMAR ACHARYA VS	// // ()
275	D-WP(C)/43652/2025 WP(C)/30888/2025	COLLECTOR AND DISTRICT MAGISTRATE, ANUGUL JITENDRA DAS VS	SUDHIR KUMAR MALLICK VS	// // ()
276	D-WP(C)/37906/2025 WP(C)/30889/2025	ASST SETTLEMENT OFFICER, RENTAL COLONY BBSR KISHORE PRASAD PANCHAYAT STARIYA SANGHA, GANIA BLOCK, NAYAGARH VS	RAJIV KUMAR MAHANTA VS	// // ()
277	D-WP(C)/43908/2025 WP(C)/30890/2025	STATE OF ODISHA LALITESH PRASAD VS	SIDHARTHA DAS VS	// // ()
278	D-WP(C)/43912/2025 WP(C)/30891/2025	DIRECTOR OF MINES, ODISHA, BBSR GAGAN BIHARI PRADHAN VS	LAMBODAR PRADHAN VS	// // ()
279	D-WP(C)/43708/2025 WP(C)/30892/2025	STATE OF ODISHA KALANDI SAHOO VS	SRIMAN ARPIT MOHANTY VS	// // ()
280	D-WP(C)/38575/2025 WP(C)/30893/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA JAFARPUR G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // ()
281	D-WP(C)/43914/2025 WP(C)/30894/2025	STATE OF ODISHA M/S.PUSPA TRADERS, BALASORE VS	PABITRA KUMAR DUTTA VS	// // ()
282	D-WP(C)/43891/2025 WP(C)/30895/2025	COMMISSIONER OF CGST, BBSR BALDEV PRADHAN VS	SURESH KUMAR JENA VS	// // ()
283	D-WP(C)/44099/2025 WP(C)/30896/2025	THE COLLECTOR, SONEPUR DEBENDRA KUMAR PARIDA VS	BRAJA KISHOR PANDA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/44595/2025 WP(C)/30897/2025	RABINDRANATH BEHERA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
285	D-WP(C)/44586/2025 WP(C)/30898/2025	HRUSHIKESH PRADHAN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
286	D-WP(C)/44359/2025 WP(C)/30899/2025	MIR MURSHID VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
287	D-WP(C)/44590/2025 WP(C)/30900/2025	SANTANU KUMAR PRADHAN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
288	D-WP(C)/44621/2025 WP(C)/30901/2025	KEDAR@ RAMAKANTA BEHERA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
289	D-WP(C)/44603/2025 WP(C)/30902/2025	GUNDICHA @ TANU CHANDRA BEHERA VS THE STATE ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
290	D-WP(C)/44367/2025 WP(C)/30903/2025	MD.PAYAM UDDIN VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
291	D-WP(C)/44607/2025 WP(C)/30904/2025	KUMUDA PATRA @ NAIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
292	D-WP(C)/44623/2025 WP(C)/30905/2025	DILESWAR NAIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
293	D-WP(C)/44503/2025 WP(C)/30906/2025	KALPABASI BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
294	D-WP(C)/40570/2025 WP(C)/30907/2025	KESHAB CHANDRA BISWAL VS STATE OF ODISHA	JITENDR KUMAR MISHRA VS	// 0 //
295	D-WP(C)/44406/2025	TARAKA PRASAD SARANGI	HARI KRUSHNA PANIGRAHI	//

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	WP(C)/30908/2025	VS ADDL.CHIEF SECY TO GOVT, HOME DEPT, BBSR	VS	0 //
296	D-WP(C)/44414/2025 WP(C)/30909/2025	BASIR MOHAMMAD VS THE COLLECTOR AND D.M., PURI	UMESH CHANDRA MOHANTY VS	// 0 //
297	D-WP(C)/44608/2025 WP(C)/30910/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
298	D-WP(C)/40165/2025 WP(C)/30911/2025	KRUSHNA PRASAD NAYAK VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
299	D-WP(C)/40594/2025 WP(C)/30912/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
300	D-WP(C)/44334/2025 WP(C)/30913/2025	BISHNU CHARAN BEHURA VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, KHORDHA	BAIDHAR SAHOO VS	// 0 //
301	D-WP(C)/40785/2025 WP(C)/30914/2025	MAHATMA GANDHI SMRUTI SADAN GANDHINAGAR, BELPAHAR,JHARSUGUDA VS UNION OF INDIA	JAYASANKAR MISHRA VS	// 0 //
302	D-WP(C)/43516/2025 WP(C)/30915/2025	MADHAB BEHERA VS BAJAJ FINANCE LTD., BBSR	SARAT CHANDRA MEKAP VS	// 0 //
303	D-WP(C)/43723/2025 WP(C)/30916/2025	ANANDA MEHER VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
304	D-WP(C)/43704/2025 WP(C)/30917/2025	SUSANTA KUMAR PATRO VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
305	D-WP(C)/43725/2025 WP(C)/30918/2025	RANJAN KUMAR SWAIN VS CHAIRMAN, ODISHA SUB-ORIDNATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
306	D-WP(C)/44715/2025 WP(C)/30919/2025	PRASANT KUMAR JENA VS	AMIYA KUMAR CHHATOI VS	// 0

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307	D-WP(C)/43734/2025 WP(C)/30920/2025	STATE OF ODISHA SASMITA DASH @ PANDA VS	BINAYA KUMAR MOHANTY VS	// // ()
308	D-WP(C)/44195/2025 WP(C)/30921/2025	STATE OF ODISHA SUMA DEVI DASH VS	BISWAJIT NAYAK VS	// // ()
309	D-WP(C)/43936/2025 WP(C)/30922/2025	STATE OF ODISHA PAPU SAHOO VS	AMITAV TRIPATHY VS	// // ()
310	D-WP(C)/44035/2025 WP(C)/30923/2025	STATE OF ODISHA RAJARAM CHOUDHURY VS	BINAYA KUMAR MOHANTY VS	// // ()
311	D-WP(C)/43904/2025 WP(C)/30924/2025	STATE OF ODISHA BHAGABAN SAHU VS	GOPINATH MISHRA VS	// // ()
312	D-WP(C)/43919/2025 WP(C)/30925/2025	STATE OF ODISHA BINODINI DEVI VS	GOPAL PRASAD JENA VS	// // ()
313	D-WP(C)/44212/2025 WP(C)/30926/2025	IDBI BANK LIMITED, BBSR ASHALATA PRADHAN VS	RAMESH KUMAR SAHU VS	// // ()
314	D-WP(C)/43922/2025 WP(C)/30927/2025	TAHASILDAR BADAMBA, CUTTACK BHAGYABATI PANDA VS	ALOK KUMAR MOHAPATRA VS	// // ()
315	D-WP(C)/43926/2025 WP(C)/30928/2025	THE STATE OF ODISHA BHASKAR PRADHAN VS	SWAPNA KUMAR OJHA VS	// // ()
316	D-WP(C)/44718/2025 WP(C)/30929/2025	STATE OF ODISHA SASMITA BALABANTARAY VS	KRISHNA CHANDRA SAHU VS	// // ()
317	D-WP(C)/44716/2025 WP(C)/30930/2025	STATE OF ODISHA SAROJ KUMAR PANDA VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/44030/2025 WP(C)/30931/2025	RAJENDRA PATRA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
319	D-WP(C)/44152/2025 WP(C)/30932/2025	KASTIA NAYAK VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
320	D-WP(C)/38814/2025 WP(C)/30933/2025	MATRUSHAKTI BLOCK MISSION SHAKTI MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
321	D-WP(C)/38432/2025 WP(C)/30934/2025	BASUDEB BHATTA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
322	D-WP(C)/44029/2025 WP(C)/30935/2025	CHANDRAHASYA SHIKA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
323	D-WP(C)/39946/2025 WP(C)/30936/2025	CHAKRADHAR PAL VS THE STATE TAX OFFICER OF CT AND GST	UPASANA BAL VS	// 0 //
324	D-WP(C)/44720/2025 WP(C)/30937/2025	CUTTACK ROMAN CATHELIC DIOCESAN CORPORATION, KENDRAPARA VS PRABATI MALLIK	KARUNAKAR GAYA VS	// 0 //
325	D-WP(C)/44312/2025 WP(C)/30938/2025	DHIRENDRA PAL VS STATE OF ODISHA	B Aidhar Sahoo VS	// 0 //
326	D-WP(C)/44031/2025 WP(C)/30939/2025	BIJAYALAXMI ROULA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
327	D-WP(C)/41586/2025 WP(C)/30940/2025	RABINDRANATH SATAPATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
328	D-WP(C)/44219/2025 WP(C)/30941/2025	DIGAMBAR BARIK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
329	D-WP(C)/43790/2025	JYOTSNA RANI CHAINI	PARTHA SARATHI DAS	//

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	WP(C)/30942/2025	VS COLLECTOR CUM DIST.MAGISTRATE, KEONJHAR	VS	0 //
330	D-WP(C)/44368/2025 WP(C)/30943/2025	MINATI ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
331	D-WP(C)/44394/2025 WP(C)/30944/2025	NANDA KUMAR BERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
332	D-WP(C)/43911/2025 WP(C)/30945/2025	RABINDRANATH KALUNDIA@ MUNDA VS GOVT. OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
333	D-WP(C)/43918/2025 WP(C)/30946/2025	PURNA CHANDRA SWAIN VS THE INSURANCE OMBUDSMAN , BBSR	SATYA RANJAN MULIA VS	// 0 //
334	D-WP(C)/44411/2025 WP(C)/30947/2025	GIRIDHARI SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
335	D-WP(C)/44389/2025 WP(C)/30948/2025	JEEBAN KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
336	D-WP(C)/41047/2025 WP(C)/30949/2025	DILLIP KUMAR GURU VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
337	D-WP(C)/44102/2025 WP(C)/30950/2025	MADHU SUDAN ROUT VS DIRECTOR GENERA OF POLICE, CID CRIME BRANCH, CUTTACK	BIRAJA PRASANNA DAS VS	// 0 //
338	D-WP(C)/44283/2025 WP(C)/30951/2025	SAHEB BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
339	D-WP(C)/44771/2025 WP(C)/30952/2025	GOURIBALA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
340	D-WP(C)/44327/2025 WP(C)/30953/2025	SUNIL KUMAR MANGARAJ VS	SUKANTA KUMAR DALAI VS	// 0

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341	D-WP(C)/41983/2025 WP(C)/30954/2025	STATE OF ODISHA PABITRA KUMAR DAS VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
342	D-WP(C)/44714/2025 WP(C)/30955/2025	STATE OF ORISSA DAYANIDHI PATRA VS	AMIYA KUMAR CHHATOI VS	// // 0
343	D-WP(C)/44673/2025 WP(C)/30956/2025	STATE OF ODISHA RENUBALA BEHERA VS	AJAYA KUMAR MOHARANA VS	// // 0
344	D-WP(C)/44200/2025 WP(C)/30957/2025	STATE OF ODISHA SUJATA PATTTANAYAK VS	BISWAJIT NAYAK VS	// // 0
345	D-WP(C)/44313/2025 WP(C)/30958/2025	STATE OF ODISHA SUBHADRA SAHU VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
346	D-WP(C)/40780/2025 WP(C)/30959/2025	STATE OF ODISHA TRINATH PRADHAN VS	TANMAY MISHRA VS	// // 0
347	D-WP(C)/44386/2025 WP(C)/30960/2025	STATE OF ODISHA BINAY KUMAR ROUT VS	SURAJ MOHANTY VS	// // 0
348	D-WP(C)/44523/2025 WP(C)/30961/2025	STATE OF ODISHA SUDARSAN BARAL VS	KUNAL KUMAR SWAIN VS	// // 0
349	D-WP(C)/43943/2025 WP(C)/30962/2025	STATE OF ODISHA BIJAY PATTANAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
350	D-WP(C)/44524/2025 WP(C)/30963/2025	STATE OF ODISHA SUREKHA JENA VS	KUNAL KUMAR SWAIN VS	// // 0
351	D-WP(C)/44497/2025 WP(C)/30964/2025	STATE OF ODISHA CHANDRAKANTA NAIK VS	ARNAV BEHERA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/44527/2025 WP(C)/30965/2025	AVIMANYU PANI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
353	D-WP(C)/43968/2025 WP(C)/30966/2025	SUMITRA BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
354	D-WP(C)/43540/2025 WP(C)/30967/2025	BHIKARI JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
355	D-WP(C)/44529/2025 WP(C)/30968/2025	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
356	D-WP(C)/44249/2025 WP(C)/30969/2025	GANESWAR MAHAKUD VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
357	D-WP(C)/44172/2025 WP(C)/30970/2025	NAMITA BRAHMACHARI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
358	D-WP(C)/44454/2025 WP(C)/30971/2025	URBASI PATRA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// 0 //
359	D-WP(C)/44473/2025 WP(C)/30972/2025	BASANTA KUMAR BEHERA VS STATE OF ODISHA	ASHESH KUMAR PRUSTY VS	// 0 //
360	D-WP(C)/44431/2025 WP(C)/30973/2025	PRADEEP KUMAR DAS VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
361	D-WP(C)/44455/2025 WP(C)/30974/2025	RASHMI RANJAN MOHARANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// 0 //
362	D-WP(C)/44531/2025 WP(C)/30975/2025	OM PRAKASH PADHAN VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
363	D-WP(C)/44275/2025	HRUDANANDA GIRI	GOPAL KRUSHNA NANDA	//

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	WP(C)/30976/2025	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/44854/2025 WP(C)/30977/2025	SURENDRA PODDAR VS SAMBALPUR MUNICIPAL CORPORATION, SAMBALPUR	DIPTI RANJAN BHOKTA VS	// () //
365	D-WP(C)/44777/2025 WP(C)/30978/2025	NABAGHANA PRADHAN VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// () //
366	D-WP(C)/44470/2025 WP(C)/30979/2025	ASADULA KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// () //
367	D-WP(C)/44634/2025 WP(C)/30980/2025	SWARNALATA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //
368	D-WP(C)/44830/2025 WP(C)/30981/2025	ODISHA POWER EMPLOYEES UNION, BBSR VS STATE OF ODISHA	BIKASH JENA VS	// () //
369	D-WP(C)/44834/2025 WP(C)/30982/2025	ODISHA POWER EMPLOYEES UNION, BBSR VS STATE OF ODISHA	BIKASH JENA VS	// () //
370	D-WP(C)/44121/2025 WP(C)/30983/2025	M/S. VIDISHA KRAFT, CUTTACK VS CHIEF COMNR OF CT AND GST, CUTTACK	ADITYA NARAYAN RAY VS	// () //
371	D-WP(C)/44774/2025 WP(C)/30984/2025	M/S NAYAK FOODS AND AGROTECH PVT.LTD, BHADRAK VS MANAGING DIRECTOR TATA POWER NORTHERN ODISHA DISTRIBUTION LTD, BBSR	NIRANJAN LENKA VS	// () //
372	D-ABLAPL/31367/2025 ABLAPL/12654/2025	PRABIRA KUMAR DAS VS STATE OF ODISHA	DEBASISH PATNAIK VS	NEMALO /198 /2025 () //
373	D-ABLAPL/32129/2025 ABLAPL/12655/2025	SADANANDA NAYAK VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	//0 () //
374	D-ABLAPL/32511/2025 ABLAPL/12656/2025	SATYAJIT DAS VS	USHARANI PATI VS	DHAMNAGAR /308 /2025 ()

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375	D-ABLAPL/33054/2025 ABLAPL/12657/2025	STATE OF ODISHA SOURAV KUMAR ROUT VS STATE OF ODISHA	DEBABRATA DASH VS	// BHAWANIPATNA SADAR /473 /2025 ()
376	D-ABLAPL/32687/2025 ABLAPL/12658/2025	SANJAY KUMAR SINGHA @ TIKIBABU VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// BADSARI /307 /2025 ()
377	D-ABLAPL/33055/2025 ABLAPL/12659/2025	STATE OF ODISHA NIRANJAN JENA VS STATE OF ODISHA	SUSAMPAD HOTA VS	// BARI RAMCHANDRAPUR /385 /2025 ()
378	D-ABLAPL/32736/2025 ABLAPL/12660/2025	STATE OF ODISHA SANU @ SONU KALANDI VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	// KEONJHAR TOWN /653 /2025 ()
379	D-ABLAPL/33061/2025 ABLAPL/12661/2025	STATE OF ODISHA SAJIT ALI SAHA VS STATE OF ODISHA	MUKTIKANTA DASH VS	// TUMUDIBANDHA /80 /2025 ()
380	D-ABLAPL/32869/2025 ABLAPL/12662/2025	STATE OF ODISHA SAMUEL TOPNO VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	// LAHUNIPADA /231 /2025 ()
381	D-ABLAPL/33064/2025 ABLAPL/12663/2025	STATE OF ODISHA DEBARAY BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// KAMARDA /84 /2025 ()
382	D-ABLAPL/33070/2025 ABLAPL/12664/2025	STATE OF ODISHA PARAMESWAR BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// MOTANGA /332 /2025 ()
383	D-ABLAPL/33073/2025 ABLAPL/12665/2025	STATE OF ODISHA RAJAT DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// REMUNA /186 /2025 ()
384	D-ABLAPL/33115/2025 ABLAPL/12666/2025	STATE OF ODISHA LAXMI BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ODAGAON /269 /2025 ()
385	D-ABLAPL/32946/2025 ABLAPL/12667/2025	STATE OF ODISHA ARAKHITA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// / /0 C.J.M.,CUTTACK(Cuttack) 2(B)CC/0000010/2025

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386	D-ABLAPL/33123/2025 ABLAPL/12668/2025	DURLABHI PADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /202 /2025 () //
387	D-ABLAPL/33126/2025 ABLAPL/12669/2025	ANIL KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /373 /2025 () //
388	D-ABLAPL/33161/2025 ABLAPL/12670/2025	SUDHIR KUMAR MARANDI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	EOW,BHUBANESWAR /14 /2025 () //
389	D-ABLAPL/32979/2025 ABLAPL/12671/2025	DEBENDRA NAIK @ ARUN NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	THUAMUL RAMPUR /75 /2025 () //
390	D-ABLAPL/33026/2025 ABLAPL/12672/2025	JYOTI PRAKASH DAS VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	BHADRAK TOWN /590 /2025 () //
391	D-ABLAPL/32189/2025 ABLAPL/12673/2025	ARATA BHOI VS STATE OF ODISHA	GHANASHYAM MUDULI VS	DHAULI PS /203 /2025 () //
392	D-ABLAPL/32535/2025 ABLAPL/12674/2025	UMARANI DASH VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	KHANDAGIRI P.S. /631 /2025 () //
393	D-ABLAPL/32709/2025 ABLAPL/12675/2025	AJAY MAHANTY VS STATE OF ODISHA	KABIRAJ SAHOO VS	BHARATPUR PS /451 /2025 () //
394	D-ABLAPL/32936/2025 ABLAPL/12676/2025	SADHU CHARAN BARIK VS STATE OF ODISHA	GOPAL KRUSHNA ACHARYA VS	KHANTAPADA /277 /2025 () //
395	D-ABLAPL/32957/2025 ABLAPL/12677/2025	DEVID KUMBHAR @ DEVIT KUMBHAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BRAJARAJNAGAR /198 /2025 () //
396	D-ABLAPL/32997/2025 ABLAPL/12678/2025	DHANESWAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /706 /2025 () //
397	D-ABLAPL/32319/2025	BANAMALI JENA	BIMBADHAR PALAI	MARSHAGHAI /97 /2025

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	ABLAPL/12679/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/33068/2025 ABLAPL/12680/2025	SANTANU KUMAR DAS VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	BHADRAK TOWN /590 /2025 () //
399	D-ABLAPL/33011/2025 ABLAPL/12681/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	NAYAGARH /407 /2025 () //
400	D-ABLAPL/33010/2025 ABLAPL/12682/2025	MIR SADAB VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHADRAK RURAL /652 /2025 () //
401	D-ABLAPL/33076/2025 ABLAPL/12683/2025	SIPU RANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NACHUNI /232 /2025 () //
402	D-ABLAPL/33179/2025 ABLAPL/12684/2025	BRAJABANDHU PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /274 /2025 () //
403	D-ABLAPL/33127/2025 ABLAPL/12685/2025	TUTU BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /459 /2025 () //
404	D-ABLAPL/32835/2025 ABLAPL/12686/2025	AKASH GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /669 /2025 () //
405	D-ABLAPL/32836/2025 ABLAPL/12687/2025	MANINATHA @ MANICHARAN JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /308 /2025 () //
406	D-ABLAPL/32971/2025 ABLAPL/12688/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /406 /2025 () //
407	D-ABLAPL/33015/2025 ABLAPL/12689/2025	LACHHAMAN GUNTHA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /137 /2025 () //
408	D-ABLAPL/33016/2025 ABLAPL/12690/2025	SOMESH NAYAK VS	DEEPAK KU SAHOO VS	BHARATPUR PS /638 /2025 ()

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409	D-ABLAPL/32684/2025 ABLAPL/12691/2025	STATE OF ODISHA RAKESH SUBUDHI @ ROCKY SUBUDHI VS	SASANKA SEKHAR PAIKRAY VS	// KHANDAGIRI P.S. /541 /2016 ()
410	D-ABLAPL/33141/2025 ABLAPL/12692/2025	STATE OF ODISHA SWADHIN BEHERA VS	PRAVASH CHANDRA JENA VS	// KHUNTUNI /203 /2025 ()
411	D-ABLAPL/32849/2025 ABLAPL/12693/2025	STATE OF ODISHA PRIYANSHU BARIK @ PRIYANSU BARIK VS	NIRAJ KUMAR SETHI VS	// MAHABIROD /61 /2025 ()
412	D-ABLAPL/32520/2025 ABLAPL/12694/2025	STATE OF ODISHA MAKARA @ KARTIK CHANDRA KAMILA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /296 /2025 ()
413	D-ABLAPL/33099/2025 ABLAPL/12695/2025	STATE OF ODISHA NILAMANI BEHERA @ KALIA VS	SMRUTI DHAR PATI VS	// GONDIA /314 /2025 ()
414	D-ABLAPL/33108/2025 ABLAPL/12696/2025	STATE OF ODISHA PRADEEP BINDHANI VS	MITHUN KUMAR PRADHAN VS	// BHANJPUR /314 /2025 ()
415	D-ABLAPL/32555/2025 ABLAPL/12697/2025	STATE OF ODISHA KALPANA RAUT VS	BISHWA RANJAN SAHU VS	// MANCHESWAR P.S. /598 /2025 ()
416	D-ABLAPL/33028/2025 ABLAPL/12698/2025	STATE OF ODISHA PRABHAKAR NAIK VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /134 /2025 ()
417	D-ABLAPL/33032/2025 ABLAPL/12699/2025	STATE OF ODISHA MANAS BEHERA VS	BYOMAKESH TRIPATHY VS	// //0 ()
418	D-ABLAPL/32987/2025 ABLAPL/12700/2025	STATE OF ODISHA DILLIP BEHERA VS	GOURAV DASH VS	// NIKIRAI /377 /2025 ()
419	D-ABLAPL/33037/2025 ABLAPL/12701/2025	STATE OF ODISHA MAJHAR QUADRI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// BHADRAK RURAL /634 /2025 () //

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420	D-ABLAPL/33217/2025 ABLAPL/12702/2025	SINDHUSUTA JENA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	JALESWAR /429 /2025 () //
421	D-ABLAPL/33146/2025 ABLAPL/12703/2025	SRIKANT KUMAR JENA @ SUKADEBA JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /437 /2025 () //
422	D-ABLAPL/32540/2025 ABLAPL/12704/2025	BHUVANA KUMAR AGASTI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CYBER CRIME AND E.O, BALASORE /29 () //
423	D-ABLAPL/32996/2025 ABLAPL/12705/2025	MANAS RANJAN PRADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	TALCHER TOWN /1181 /2025 () //
424	D-ABLAPL/32243/2025 ABLAPL/12706/2025	BHARAT KUMAR SAHOO VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BANSADA /210 /2024 () //
425	D-ABLAPL/31857/2025 ABLAPL/12707/2025	MANOJ KUMAR SAHU @ RILU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH SADAR /282 /2025 () //
426	D-ABLAPL/33153/2025 ABLAPL/12708/2025	SHREE NARAYAN PANDEY VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	THELKOLOI PS /443 /2025 () //
427	D-ABLAPL/32953/2025 ABLAPL/12709/2025	KRRIS SAHU VS STATE OF ODISHA	JAYDEEP PAL VS	SUNDARGARH TOWN /263 /2025 () //
428	D-ABLAPL/33155/2025 ABLAPL/12710/2025	CHANDRA SEKHAR NAIK VS STATE OF ODISHA	PITAMBAR JENA VS	BAREIPALI /195 /2025 () //
429	D-ABLAPL/32943/2025 ABLAPL/12711/2025	SARBESWAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //
430	D-ABLAPL/33156/2025 ABLAPL/12712/2025	SIBA PRASAD DASH @ DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MANCHESWAR P.S. /522 /2025 () //
431	D-ABLAPL/33247/2025	RUDRAPRASAD DAS	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /693 /2025

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	ABLAPL/12713/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/33256/2025 ABLAPL/12714/2025	LITU @ FIROZ KHAN @ FIROZ AHEMMED KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /239 /2025 () //
433	D-ABLAPL/30272/2025 ABLAPL/12715/2025	PRASANTA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /108 /2025 () //
434	D-ABLAPL/33160/2025 ABLAPL/12716/2025	DILLIP KUMAR BARAL VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	EOW,BHUBANESWAR /14 /2025 () //
435	D-ABLAPL/33298/2025 ABLAPL/12717/2025	ABHISHEK AGRAWAL @ LALA VS STATE OF ODISHA	SHREETAM BEHERA VS	SONEPUR /252 /2025 () //
436	D-ABLAPL/33164/2025 ABLAPL/12718/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	EOW,BHUBANESWAR /14 /2025 () //
437	D-ABLAPL/33167/2025 ABLAPL/12719/2025	P. KUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /710 /2025 () //
438	D-ABLAPL/33168/2025 ABLAPL/12720/2025	RABINDRA KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	EOW,BHUBANESWAR /14 /2025 () //
439	D-ABLAPL/33180/2025 ABLAPL/12721/2025	SUVENDU SEKHAR ROUT VS STATE OF ODISHA	DEBI PRASAD DASH VS	PIPLI /613 /2025 () //
440	D-ABLAPL/33198/2025 ABLAPL/12722/2025	GOLAM ALI AKHTAR KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BANSADA /321 /2025 () //